

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
ROLTA DEFENCE TECHNOLOGY SYSTEMS PRIVATE LIMITED
OPERATING IN SOFTWARE DEVELOPMENT AND RELATED SERVICES, LOCATED
AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rolta Defence Technology Systems Private Limited PAN No. AAHCR4981K CIN No – U74120MH2015PTC269505
2.	Address of the registered office	Rolta Tower-C, Rolta Technology Park, MIDC-Marol, Andheri (East), Mumbai City, Mumbai, Maharashtra, India – 400093.
3.	URL of website	Website of the Corporate Debtor is not in operation.
4.	Details of place where majority of fixed assets are located	No fixed assets available with the Corporate Debtor. However, the Company has brought forward business loss of Rs. 487.51 crs and Unabsorbed Depreciation and Allowance under section 35(4) of the Income Tax Act, 1961 is Rs. 1153.39 crs.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	The Operations of the company is shut since 2022.
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirproltadefence@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirproltadefence@gmail.com
10.	Last date for receipt of expression of interest	Thursday, 18th January, 2024
11.	Date of issue of provisional list of prospective resolution applicants	Sunday, 28th January, 2024
12.	Last date for submission of objections to provisional list	Friday, 02nd February, 2024
13.	Date of issue of final list of prospective resolution applicants	Monday, 12th February, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 17 th February, 2024
15.	Last date for submission of resolution plans	Monday, 18 th March, 2024
16.	Process email id to submit Expression of Interest	cirproltadefence@gmail.com

Date: 29th December, 2023
Place: Mumbai

For Rolta Defence Technology Systems Private Limited



Neha

Neha Jain Nemani
Resolution Professional

Rolta Defence Technology Systems Private Limited (Under CIRP)
Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927

Correspondence Address of the Resolution Professional: Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053.